

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:302

ANSWERED ON:22.07.2003

REVAMP OF RURAL DEVELOPMENT SCHEMES

ASHOK NAMDEORAO MOHOL;IQBAL AHMED SARADGI;RAMSHETH THAKUR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether some State Governments have requested the Union Government to revamp the existing rural development schemes to draw the additional benefits therefrom;
- (b) if so, the details thereof and the reaction of the Union Government thereto;
- (c) the number of schemes proposed to be revamped;
- (d) the criteria being adopted for the same and the time by which the final decision is likely to be taken in this regard;
- (e) whether the Government propose to release the funds for Centrally sponsored Rural Development Schemes to consolidated funds of the States instead of District Rural Development Agencies;
- (f) if so, the details thereof and the reasons therefor;
- (g) whether some States have raised any objections to the proposed change;
- (h) if so, the details thereof; and
- (i) the steps taken by the Government in this direction?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M. K. PATIL)

- (a) No proposal to revamp the existing Rural Development Schemes has been received from the States in the Ministry of Rural Development.
- (b) Question does not arise.
- (c) Question does not arise.
- (d) Question does not arise.
- (e) The Ministry of Rural Development do not propose to release the funds for Centrally Sponsored Rural development Schemes to the States.
- (f) Question does not arise.
- (g) The Ministry of Rural Development do not contemplate any change in the system of release of funds to the District Rural Development Agencies (DRDAs).
- (h) Question does not arise.
- (i) Question does not arise.